

Central Administrative Tribunal
Principal Bench
New Delhi

CP-285/96 in OA-2299/95

Friday, this the 13th day of December, 1996

Hon'ble Mr. Justice Chettur Sankaran Nair, Chairman
Hon'ble Mr. S.P. Biswas, Member (A)

Ram Dev Rai
s/o Hardar Rai,
R/o Block No. L-32,
Railway Colony,
Sirsa (Haryana) ...Petitioner
(By Shri Yogesh Sharma, Advocate)

-Versus-

Chander Bhan,
Assistant Engineer,
Northern Railway ,
Sirsa (Haryana). ...Respondent
(By Shri B.S.Jain, Advocate)

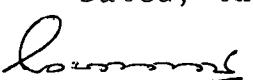
The Contempt Petition having been heard
on 13.12.1996, the Tribunal on the same
day delivered the following :-

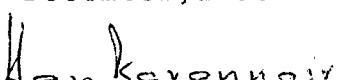
O R D E R

Chettur Sankaran Nair (J)/Chairman --

Petitioner complains that the direction
in OA-2299/95 has not been obeyed. The direction
was to pass an order on a representation. Shri
B.S.Jain appearing for respondents assures us
that if an order has not been passed so far,
it will be passed within thirty days from today.
We record the submission and dispose of the
Contempt Petition warning respondents not to
embroil themselves in contempt proceedings for
a second time.

Dated, this the 13th day of December, 1996.


(S.P.Biswas)
Member(A)


(Chettur Sankaran Nair, J.)
Chairman